Name of the Corporate Debtor			Prashul Real Estate Private Limited											
Date of Commencement of Liquidation			31-08-2026											
List of Creditors as on			24-10-2026											
List of Operational Creditors (Government Dues)														
	Details of Claimant		**Details of Claim Received**		**Details of claim admitted**									**Remarks, if any**
S. No.	**Department**	**Government**	**Date of Receipt**	**Amount Claimed**	**Amount of Claim Admitted**	**Nature of Claim**	**Amount covered by lien or**	**Whether lien / attachment**	**% share in total amount**	**Amount of contingent claim**	**Amount of any mutual dues, that may be set-**	**Amount of claim rejected**	**Amount of Claim Under-verification**	
Part A - Claim received in Liquidation														
-	-	-	-	-	-	-	-	-	-	0	0	-	-	
Total A				**-**	**-**				**-**	0	**-**	**-**	**-**	
Part B - Claim received in CIRP														
1	Income tax Offier-TDS-2		18-01-2024	3,570	3,570	Unsecured	-	-	-	-	-	-	-	The claim is carried forward in the liquidation process as admitted/rejected by the erstwhile RP during the CIRP.
2	Income Tax Office Ward 13(1)(1) Mumbai		20-08-2024	49,27,85,272	49,27,85,272	Unsecured	-	-	-	-	-		-	
Total B				**49,27,88,842**	**49,27,88,842**				**-**	**-**	**-**	**-**	**-**	
Grand Tota A+B				**49,27,88,842**	**49,27,88,842**				**-**	**-**	**-**	**-**	**-**	